

IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 303
IB-704/ND/2022
New IA-3452/2024

IN THE MATTER OF:

Bank of Baroda ... **Applicant/Petitioner**

Versus

Sh. Anil Goel ... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 15.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3452/2024: This application has been filed by the RP to take on record the report filed under Section 106 of IBC, 2016 since the extension application is pending, list this matter for hearing on 23.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)